

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**E.P. No. 5 of 2015 in  
APPEAL NO. 65 OF 2013**

**Dated: 2<sup>nd</sup> November, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**Lanco Amarkantak Power Ltd. ...Appellant(s)  
Versus  
Haryana Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Akhil Sibal  
Mr. Deepak Khurana  
Mr. Vikas Mishra

Counsel for the Respondent(s) : Mr. Vishrov Mukherjee  
Ms. Nishtha Kumar for PTC  
  
Mr. Avinash Menon  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal for R.2  
  
Ms. Suparna Srivastava for CSPTCL

**ORDER**

Learned counsel for Respondent No.2 is stated to be in some personal difficulty. At his request, the matter is adjourned to **20.11.2015.**

**(T.Munikrishnaiah)  
Technical Member  
ts/vg**

**(Justice Ranjana P. Desai)  
Chairperson**